

DIVISION BENCH

ITEM NO.136

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.79/2019, CA No.173/2019, CA No.174/2019, CA No.313/2019,
CA No.20/2020, CA No.320/2020 & CA No.321/2020
IN CP No. 236/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMT NEERJA TAKKAR V/S M/S SHILAZA HOTELS PVT LTD & ORS.
UNDER SECTION	241/242, 59 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 25th July, 2024.

-Sd-

(Court Officer)

11th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*